NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES:

Mr. Manoj Chandra Jain

V/s. M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
6	PARINAZ NAGI ilb HARIANI &CO	for rennerus.	Modyponela
2.	Rohul Sahas	Standard F C3	R. Sahasrabudahe

ORDER

T.C.P. NO. 19/241, 242, 244/NCLT/MB/2016

- 1. From the side of the Petitioner Ld. Advocate Mr. Parinaz Nagporwala is present. From the side of the Respondent Ld. Advocate Mr. Rahul Sahasrabuddhe is present.
- 2. At the request of the Ld. Advocate for the Petitioner and with the consent of the other side, adjourned to **8**th **February**, **2017**. Communicated to both the sides.

Dated 21.12.2016

sd/-**Shri M.K. Shrawat Member (Judicial)**